

Sl. No.4

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.05.2024 AT 01:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/4/9/AMR/2024		9 of IBC	M/s Techno Global Services Pvt Ltd Vs Andhra Pradesh Gas Distribution Corporation Ltd

ORDER

Present: Mr. Ajay Paul, Ld. Counsel for the OC.

Mr. K.L.N. Veeranjanyulu, Ld. Counsel for the CD.

Counter not filed. At the request of the Ld. Counsel for the CD, for filing counter, list the matter on 12.08.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)